

**IN THE COURT OF SHRI AJAY GULATI  
SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE COURT  
COMPLEX, NEW DELHI.**

**CC No. 275/2019  
CBI Vs. Om Parkash & Another.**

**22.07.2020**

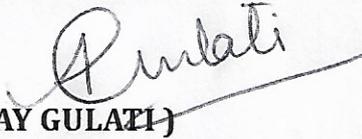
Present:- Ms. Jyotsna Sharma Pandey, Ld. PP for CBI.  
None for accused persons.

Present proceedings have been taken up through video conference hosted by court Reader Sh. Virender Yadav.

Matter has been listed today in terms of order No. 16/DHC/2020 dated 13.6.2020 issued by Hon'ble High Court of Delhi.

Final arguments in the matter had already been addressed at length before the lockdown was announced. No clarifications are required. Put up for pronouncement of Judgment on 27.7.2020 at 2 pm.

Electronic notice (i.e. by e-mail and/or WhatsApp) be issued to both the accused persons through their respective counsels for next date.



**( AJAY GULATI )  
Spl. Judge (PC Act), CBI-12  
RADCC/New Delhi/22.07.2020**